

From,
Anant Kumar, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad .

To,
All the Judicial Officers,
posted in the High Court of Judicature at
Allahabad and Lucknow Bench, Lucknow.

No. _____/IVF-108/ Admin. (A-II) / Dated:Allahabad:

Subject: Permission for organizing the Sports Meet of the Judicial Officers
and special casual leave for three days.

Sir,

I am directed to send herewith a copy of Court's letter No. 15971/IVf-108/
Admin. A-II, dated 22.11.13 regarding permission for organizing the Sports Meet
of the Judicial Officers on 2nd, 3rd & 4th December 2013 and to grant special
casual leave for three days on 2nd, 3rd & 4th December 2013 to the participants of
Sports event from amongst the Judicial Officers for information.

Yours faithfully

Registrar General

Encl. As above.

No. 16296 /IVF-108/ Admin. (A-II) / Dated:Allahabad: 28-11-2013

Copy, along with a copy of Court's letter No. 15971/IVf-108/ Admin. A-II,
dated 22.11.13, forwarded for information to all the Judicial Officers of U. P.
Judicial Service/ U. P. Higher Judicial Service, as the case may be, posted on
deputation.


Registrar General

Encl As above

277/c



From:
Anant Kumar, H.J.S.,
Registrar General,
High Court of Judicature at
ALLAHABAD.

To:
All the District Judges,
Subordinate to the High Court of Judicature
at Allahabad.

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No. 15971 /IVF-108/Admin.(A-II) / Dated: Allahabad : 22-11-2013

Subject : Permission for organizing the Sports Meet of the Judicial Officers and special casual leave for three days.

Sir,

With reference to the letter dated 14.11.2013 (received through Fax) of the President, U.P. Judicial Services Association on the above subject, I am directed to inform you that the Court has been pleased to grant permission for organizing the Sports Meet of the Judicial Officers on 2nd, 3rd & 4th December 2013 and to grant special casual leave for three days on 2nd, 3rd & 4th December, 2013 to the participant Judicial Officers, as requested.

All the participants be informed accordingly.

Yours faithfully

Registrar General

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No. 15972 /IVF-108/Admin.(A-II) / Dated: Allahabad : 22-11-2013

Copy forwarded to Sri V.P. Singh, District Judge Firozabad/President, U.P. Judicial Services Association with reference to his letter dated 14.11.2013 for information and necessary action.

Ld R.G.
May kindly like
to issue

Reg (B)
22-11-13

Registrar General